

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 9293/2018

GHANSHYAM DUBEY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

WITH

SLP(C) No. 27345/2018 (XI)

Date : 10-12-2018 This petition was called on for hearing today.

For Petitioner(s) Mr.Umesh Dubey,Adv.
 Mr. Manoj K. Mishra, AOR

For Respondent(s) Mr.Upendra Mishra,Adv.
 Mr.Tanmay Agrawal,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that service of notice is complete upon both the respondents but no one has entered appearance on their behalf. However, Mr.Upendra Mishra, Advocate on behalf of Mr.Tanmay Agrawal, AOR undertakes to appear for the above respondents in both matters. He seeks and is given two weeks' time to file vakalatnama and four weeks' time to file counter affidavit.

List the matter again on 08.02.2019.

RAJESH KUMAR GOEL
Registrar

SB